

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE**

**Special Criminal Cause List Dated 23-06-2020**

Sr.no.	Case no.	Name of parties	Next date	stage
<b>Hearing</b>				
1	ABA 637/2020	Hitesh R. Patel Vs. State of Maharashtra		
2	ABA 681/2020	The State Of Maharashtra Through Kherwadi Police Station Vs Suman Narayan Shirsagar and Ors		
3	BA 1407/2020 in S.C. 633/2015	Deepak Ashok Salve Vs. DCB CID		
4	BA 1340/2020 in S.C. NO.633/2015	Avinash Anil Dethe vs. DCB CID		
		E-mail		
5	S.C. No. 2115/19	Kamlesh Pabhakar Howale V/s The State Pant Nagar P. Stn.		
6	S.C. No. 2115/19	Snehal Mahadeo Kende V/s The State Pant Nagar P. Stn.		
7	S.C. No. 2115/19	Prasad Namdeo Gapate V/s The State Pant Nagar P. Stn.		
8	S.C. No. 2115/19	Dhirendra Kumar Ramchandra Kharat V/s The State Pant Nagar P. Stn.		
9	S.C. No. 2115/19	Roahan Dinkar Nikam V/s The State Pant Nagar P. Stn.		